

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-19/2018/৩৭৪ /R.Cell

Dated Guwahati the 10th of July, 2018

Pending declaration of the results of Limited Departmental Competitive Examination for promotion from Grade-II to Grade-I of Assam Judicial Service, 2018, the Gauhati High Court has been pleased to call for judgments [3 (three) photocopied sets of 6 (six) judgments of which 3 (three) from civil side and 3 (three) from criminal side] from the following officers in connection with regular promotion (against anticipated vacancies) from Grade-II to Grade-I of Assam Judicial Service:

1. Shri Dibya Jyoti Rajkhowa, Secretary District Legal Services Authority, Nalbari, Date of joining in Grade-II of AJS – 12.02.2009
2. Shri Shah Syed Ahadur Rahman, Secretary District Legal Services Authority, Dhubri (under suspension), Date of joining in Grade-II of AJS – 14.06.2012
3. Smt. Rini Bharali, Counselor, Family Court No. 2, Kamrup (Metro), Guwahati, Date of joining in Grade-II of AJS – 9.07.2012
4. Shri Lohit Kumar Saikia, Civil Judge & Assistant Sessions Judge, Barpeta, Date of joining in Grade-II of AJS – 15.06.2012
5. Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Dibrugarh, Date of joining in Grade-II of AJS – 29.06.2012
6. Smt. Sangeeta Gogoi Bora, Chief Judicial Magistrate, Nagaon, Date of joining in Grade-II of AJS – 18.06.2012
7. Shri Sujit Kumar Ghosh, Secretary District Legal Services Authority, Dhemaji, Date of joining in Grade-II of AJS – 21.06.2012
8. Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon, Date of joining in Grade-II of AJS – 29.06.2012

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9. Shri Jayanta Kumar Das, Civil Judge & Assistant Sessions Judge, Darrang, Mangaodoi, Date of joining in Grade-II of AJS – 28.06.2012
10. Smt. Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati, Date of joining in Grade-II of AJS – 15.06.2012
11. Shri Nasim Akhtar, Civil Judge & Assistant Sessions Judge, Kokrajhar, Date of joining in Grade-II of AJS – 10.01.2013
12. Shri Kuntal Sarma Pathak, Civil Judge & Assistant Sessions Judge No. 1, Kamrup (Metro), Guwahati, Date of joining in Grade-II of AJS – 15.12.2012
13. Shri Biprajit Roy, Chief Judicial Magistrate, Sivasagar, Date of joining in Grade-II of AJS – 20.12.2012
14. Shri Kaushik Hazarika, Chief Judicial Magistrate, Bongaigaon, Date of joining in Grade-II of AJS – 11.01.2013
15. Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (Metro), Guwahati Date of joining in Grade-II of AJS – 19.12.2012
16. Shri Ratnadip Bhattacharjee, Secretary District Legal Services Authority, Kokrajhar, Date of joining in Grade-II of AJS – 6.04.2013
17. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Date of joining in Grade-II of AJS – 6.04.2013
18. Shri Subhrangshu Dhar, Secretary cum Registrar, Office of the Lokayukta, Assam, Guwahati, Date of joining in Grade-II of AJS – 8.04.2013
19. Smt. Munmun B. Sarma, Civil Judge & Assistant Sessions Judge, Sonitpur, Tezpur, Date of joining in Grade-II of AJS – 30.03.2013
20. Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon, Date of joining in Grade-II of AJS – 25.03.2013
21. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge, Kamrup, Amingaon, Date of joining in Grade-II of AJS – 1.04.2013


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22. Shri Subhabrata Dutta, Civil Judge & Assistant Sessions Judge, Golaghat, Date of joining in Grade-II of AJS – 12.04.2013.

The copies of judgments should reach the undersigned **on or before 17.07.2018** (Tuesday) within office hours.

By order



(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati

No. HC.XXXVII-19/2018/398A/R.Cell

Dated Guwahati the 10th of July, 2018

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/ Admin./Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption **"Notification dated 10.07.2018 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service"** with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati